

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.205 – IA/710(AHM)2023 in  
IA/101(AHM)2022  
ITEM No.206 – IA/101(AHM)2022  
ITEM No.207 – IA/877(AHM)2022  
ITEM No.208 – IA/165(AHM)2023  
In  
**CP(IB) 377 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

S S Shipping Agencies  
V/s  
Kanoovi Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 13/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Tarak Damani, Adv.
	: Mr. Pratik Thakkar, Adv.
	: Mr. Dhiraj Garg, Adv.
For the Liquidator	: Mr. Devang Sampat in person
	: Ms. Noopur Dalal, Adv. for Mr. Anip Gandhi, Adv.
For the Respondent	: Mr. Rituraj Meena, Adv.

**ORDER**

**IA 710 of 20223**

Ld. Counsel Mr. Tarak Damani appears for the applicant.

Ld. Liquidator Mr. Devang Sampat appears in person.

During the hearing, a question was put by the bench to the applicant that whether there is an averment in the application that the NRRA will be held for the benefit of the stakeholders.

At this stage, Ld. Counsel sought permission of the Tribunal to place an additional affidavit in this regard. Ld. Liquidator sought time to file reply in the matter to place on record the minutes of SCC meeting and relevant resolution.

Let additional affidavit and reply be filed within a period of two weeks from the date of this order.

List the matter on 16.10.2023.

**IA 101 of 2022**

In view of the IA 710 of 2023 being adjourned, which is connected matter, list this matter on 16.10.2023.

**IA 877 of 2022**

In view of the pendency of IA 710 of 2023, let this matter be adjourned to 16.10.2023.

**IA 165 of 2023**

The matter was taken up in the first round wherein the Ld. Counsel for the applicant requested for pass over the matter. In the second round, the Ld. Counsel, Mr. Pratik Thakkar appeared for the applicant and submitted that he does not wish to file any rejoinder to the reply filed by the liquidator.

Since, the arguing Counsel is not available today even in the second round, list the matter for further hearing on 03.10.2023.

-SD-

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**